

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-132/ND/2020**

**IN THE MATTER OF:
Ms. Kokila Minocha**

...PETITIONER

Vs.

M/s. Hindustan Power Instruments Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 08.01.2020


Coram:

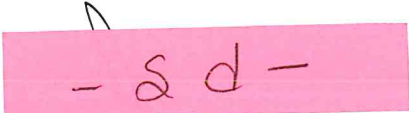
**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :Mr. Harsh Tikoo, Advocate
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the counsel for the operational-creditor. Perused the paper-book. Serve notice on the corporate-debtor within a week. Post the matter to 23.01.2020.


**(V.K. Subburaj)
Member (T)**


**(Abni Ranjan Kumar Sinha)
Member (J)**